					ere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	86411860	1	86411860	11.77	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	402190149	6	402129669	54.78	0	60480	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	5	105705500	5	69108282	9.41	0		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	194913028	9	176455200	24.04	0	11491570	6966258	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		22	789220537	21	734105011	100.00	0	48149268	6966258	